

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

O R D E R

No: 1299 Dated: 17/1/2020

In terms of Rule 15(1) of SRO 53 dated 01-03-2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

S.No.	Name of the Judicial Officers
1.	Ms. Umi Kalsoom, Spl.Mobile Magistrat,PT & E, Srinagar ;
2.	Shri. Mir Wajahat, Additional Special Mobile Magistrate,(T) Srinagar;
3.	Ms. Tabasum, City Munsiff, Srinagar ;
4.	Shri. Abdul Bari, Munsiff, Chadoora ;
5.	Ms. Nusrat Ali, Minsiff, Pampore

By Order.

(Permod Kumar)
(Permod Kumar)
Deputy Registrar (Adm.)

No: 33803-09/GS Dated: 17/1/2020

Copy to the:-

1. S/Shri. _____
2. Chief Accounts Officer, High Court of J&K, Jammu.
.....for information and n/a.
3. CPC, e-Courts, High Court of J &K, for uploading the same on the official website of the Hon'ble High Court.

(Permod Kumar)
Deputy Registrar (Adm.)
17/1/2020

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